the slow production of Maruti Cars. The election is coming very near and all of us who are poor people cannot afford a Birla-Contessa Car which is more than a lakh. We cannot afford a new Fiat which is more than a lakh. This is within Rs. 50,000 and if the Government permits banks to give us money, I think, all of us can have this car before the elections.

Sir, I have a long list of people who have got Maruti. They include the judiciary. They include the Governors. Sir, why not Members of Parliament. You call them VIPs. You call them social workrs. You call them servants of the people, including you, Sir.

Sir, through you, I request the Government to allot all of us a car before the elections.

MR. DEPUTY CHAIRMAN: You speak for others. But please spare me.

श्री सत्य प्रकाश म'लवीय (उत्तर प्रदेश): माननीय उपसमापति जी, एक ग्रौर महत्वपूर्ण विषय है...

श्री उपसमापति: देखिए, श्रापने पर-मिशन नहीं ली है । श्रापने कल के लिए किया है . . .

श्री सत्य प्रकाश मालवीय : वह काम दिस्त्री एडमिनिस्ट्रेशन का . . . (व्यवधान)

श्री गुलाम मोहिड्दीन शाल (जम्म् ग्रीरकाक्ष्मेर) : यात्र केलिए लिखा है, कल के लिए परमिशन किया है।

श्री उनसमानि: पैने पार्डर किया था कल करियेगा । कल गाप को दिया है। ग्रव मालवीय जीं, बैठ जाइये . . . (क्यवधान)

भी सत्य प्रकाश मालवीय : बहुत महत्व-पूर्ण विषय है . . . MR. DEPUTY CHAIRMAN; Please dont record.

श्री सत्य प्रकाश मालवीय : *

MR. DEPUTY CHAIRMAN: You seek my permission. Mr. Malviya.

श्री सत्य प्रकाश मालवीय : 🦜

श्री उपसभापति : ग्राप सुन लोजिए . . . (व्यवधान) ग्राप ग्रमी लिख कर दे सकते हैं।

श्री संत्य प्रकाश मालवीय: *

श्री उनसभापतिः वह सत्याग्रह बहुत दिन से प्लान कर रहे हैं ।

THE FINANCE BILL 1984—(Contd.)

MR. DEPUTY CHAIRMAN: Now we will further discuss the Motion for consideration of the Finance Bill, 1984, moved by the Hon'ble Finance Minister.

Today, there are a large number of speakers. Those Members who are not here I am not going to call them again. Now, Mr. Jagesh Desai. Not here. Mr Ram Sewak Chowdhary. Not here. Mr Bhuvnesh Chaturvedi. Not here. Mr. Narendra Singh. Not here. Mr. Bijoy Krishna Handique. One person from this side.

SHRI JASWANT SINGH (Rajasthan): Sir, Just a small submission. In their turn they can put up any person. I don't want to interrupt the proceedings of the House. If you call the name of an honourable Member and if he is not here a similar facility would not have been available to us. Anywav, I am not going to stand in Mr. Handique's way.

MR. DEPUTY CHAIRMAN: I think this is not the correct position. The correct position is the party's turn is there. Then, I can call any person

^{*}Not recorded.

[MR. DEPUTY CHAIRMAN]

because they have a long list. (Interruptions). I have already told you, if the Members are not present I will not call them again.

SHRI BIJOY KRISHNA HANDI-QUE (Assam): Mr. Deputy Chairman, Sir, I rise to speak in support of the Finance Bill moved by the hon. Finance Minister. Sir, a couple months ago when this budget was presented, it was hailed by the people, by and large, as one that has pleased all with a series of substantial concessions...

MR. DEPUTY CHAIRMAN: One minute, please. I think we can agree to call the Finance Minister to reply at 4 P.M. so that Members can be present at that time. I think that will be the appropriate time-say, five minutes this side or that side, round about 4-00 we will call the Finance Minister to reply. Now, Mr. Handique, you may continue.

SHRI BIJOY KRISHNA HANDI-QUE: Sir, when this budget was presented two months ago, it was hailed by the people, by and large, as one that has pleased all with a series of substantial concessions. Sir, as now look at the budget more dispassionately, I am more and more convinced of its purposeful character. Sir, it is imperative that the budget needs to be considered from the viewpoint of growth potentialities in the context of savings and investment and resources mobilisation. The Finance Bill also needs to be looked at from these two considerations. It is true that even if one claims that the budget pleases all, a budget cannot do full justice to every section of the society. But that does not mean that we should look at it from a negative point of view, as unfortunately some of the hon. Members on the other side of the House have done.

Sir, I limit my observations only to three points. Let us have a look at the provisions of the budget which directly concern the investment climate or have substantial implications

for channelising the savings and investment into shares and debentures. In a budget, reduction in tax rates as a measure of relief is not so important. What is important is that it should further the cause of investment so that the growth rate can be maintained and also improved. Sir, I would cite one measure, the measure to bring down the tax rate on income at all levels, reducing the marginal rate of tax on incomes over Rs. one lakh from 66 per cent 55 per cent. I feel that this will greatly help the investment climate and it will generate additional savings and channelise a substantial part thereof to investment. It is expected to attract a large number of new investors and also to increase the flow of investment to channels like shares and debentures. We must not fail to appreciate the concession given by the hon. Finance Minister in direct taxes. By reducing the rates of direct taxes, the budget expects increased total yield of the taxes. This I should say, is a bold and dynamic step on the part of the Government that lowering the tax rates and providing incentives to tax-payers, which can increase the total yield and aggregate collections.

Bill, 1984

A further possibility of boosting investment is being explored by increased exemption of the total value of specified assets such as shares, units Trust and deposits in in the Unit banks from liability to wealth-tax. 2 lakhs to Rs. 3 lakhs, from Rs. under the National Deposit Scheme. Sir. this measure will definitely give a shot in the arm to investors and a substantial part of the money will find its wav into the market in future to advantage of the additional benefit of the wealth-tax exemption.

My second point is resource mobilisation. So far resource mobilisation Budget is concernedpart of the which, of course is the most important part of the Budgetary exercise-we must admit that we need some more clear-cut approach to this issue. We should bear in mind that in the Sixth Five Year Plan also we have the problem of shortfall. It is not the first

Plan we have run out of money. Every Plan after the First Plan was not in a position to meet the resources raising target. I am giving you a little sur-The Third Plan had a target vey. outlay of Rs. 4800; actually the investment in money terms was only In real terms the Rs. 4672 crores. shortfall was around Rs. 650 crores; that is, 13.5 per cent. Then in the Third Plan the nominal out-lay of Rs. 8573 crores had a handsome margin; but there also the real outlay fell marginally short of the target. Thereafter the shortfalls have grown steadily. In the Fourth Plan it was around 15 ner cent In the Fifth Plan shortfall was 17 per cent. And now in the Sixth Plan it is 24 per cent. It has to be noted that paradoxically the resources gap has widened despite steady rise; in the total savings in the economy. While the average rate of savings was only 10.6 per cent of the gross domestic production during the First Plan, it has risen to 22.5 per cent in the first three years of the Sixth Plan. And since capital formation has kept pace with the savings and has risen to around 24 per cent of the gross domestic product, the pro-Government blem before the planners is not the paucity of savings and investment but the mobilising a large part thereof to meet the public sector investment targets in real And in the face of continued failings of a majority of the public sectors it is worthwhile to re-examine the performance of the public sector to the extent whether to allow a greater delegation of investment within public sector to the enterprises which have proven themselves and whether to leave some of the enterprises to the rapidly maturing private sector. By saying so I do not mean to say that we need to revise our commitment to the public sector. But as pragmatic measure let us consider this at least for a limited period. At the same time the public sector is not to be denied funds. Government take steps to mobilise savings accruing in the household sector of the This question brings us back

to the much-talked about question of controlling generation of black money. That is why I have referred to a pragmatic measure, some time-bound pragmatic measure, so that rapidly growing savings in the private unorganised, sector can be tapped. However, some gestation period is required to contain the unearthed black money or the reorganisation of the managerial set-up of the public sector which no doubt are 'must', to make their impact felt on our economy.

I now come to my third point—the concept of regional development as an integral part of our planning process. Much has been said on regional imbalances and disparities of which my State, Assam-for that matter, the entire eastern region—is an appropriate case in joint. The backwardness of the eastern region which is poor in midst of plenty has already been highlighted in the House on many occasions. What I want to raise today is the general concept of regional development. recent years most of the developing countries of the world have keen interest in solving the problem of regional economic disparity...

MR. DEPUTY CHAIRMAN: Please conclude now

SHRI BIJOY KRISHNA HANDI-VUE: But in India the problem of regional imbalance is of a more serious nature. It presents a picture of extreme regional variation in terms of almost everything . . .

MR. DEPUTY CHAIRMAN: That will do.

SHRI BIJOY KRISHNA HANDI-QUE: And as a result, some States are economically backward, Assam is relatively advanced. I will request the Hon'ble Finance Minister to see that the causes for this disparity go because in India it is not only historical reasons which have caused these disparities. Historical reasons are well known and we all know why the British tried to develop only the metropolitan cities in

[Shri Bijoy Krishan Handique] order to find a market for their manufactured products. But there are natural causes also We have to look into these natural causes. I prsonally feel that natural causes are related to location of industries near the source of raw material and the necessity of developing markets in capital cities. For this some infra-structural deficiencies and transport constraints should be removed (Time bell rings). I have no time to elaborate my point...

MR, DEPUTY CHAIRMAN: You have made your point.

SHRI BIJOY KRISHNA HANDL-QUE: If transport constraints are removed, I personally believe that this kind of disparity in the whole country can be met out to a certain extent...

MR. DEPUTY CHAIRMAN: Mr. Jaswant Singh.

SHRI BIJOY KRISHNA HANDI-QUE: With these words, I support the Finance Bill.

SHRI JASWANT SINGH: Mr. Deputy Chairman, when the Finance Bill comes up for consideration in this House, it is about two months after the presentation of the Budget and by the time the Govrnment's proposals are fully analysed and a number of speakers have spoken about them outside, in the other House and in this House and therefore it is a difficult task for any speaker here to participate at this juncture in this debate and to offer something original. And the Hon'hle Finance Minister has had to sit through endless hours of tions. I shall endeavour to say what has not been so far said.

I am not an economist. I am certainly a student of current political history of which economic development is an essential part. And if whatever therefore I say, it is not meant in any case as a personal criti-

cism. It is certainly critical of the Government's approach. I would like to say that we are approaching today's debate in the background of four significant factors, as represented by Hon'ble Finance Minister's budget. There is a 25 per cent hike in the plan outlay; there is an apparent deficit of around Rs 1,760 crores; there is a total Government expenditure of roughly Rs. 40,000 to Rs. 42,000 crores. And on the top of it the Finance Minister has come up with what is called a soft budget.

These are the four significant markers-within which this Finance Bill giving effect to the budget proposals has to be discussed. All indicators to my reckoning and in my view that we are moving towards a financial crisis. Sir, this is not rhetoric. I am not motivated by any kind of irresponsible desire mainly to criticise Govenment and therefore, this is not a wild over-statement. I am certainly motivated by a desire to caution the Government and to use this opportunity of paricipating in this debate to warn this Government of the crisis that is facing this country. What are the dimensions of this crisis? The first point of these dimensions of crisis is what we have seen developing over the last three or four years, which I call the extension of options. What are the points that make me point out that there is an extinction of options? Firstly, we used to come across an entry in the Budget which was called the Revenue Surplus Account and Revenue Surplus Account has gone! It is at a deficit and would stand around Rs. 2,600 crores today. But the Revenue Surplus has gone and this is is a very important factor The extinc. tion of the Revenue Surplus Account is reflective to us of the extinction of the revenue moneys. The Government is drawing from the capital and, therefore, the Revenue Surplus Account has not only gone, but it has converted into a deficit. I have necessarily to be fast Sir, in Whatever submissions I have to make.

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Now, the second point is that during the last three or four years, we have seen two shifts One is, what I would call, a shift from forced transfer of money to voluntary transfers of money and, secondly, what I would call playing with administered prices. Now, let me just illustrate what a forced transfer is. Forced transfers are the payment of direct taxes, the indirect taxes, etc. about which the citizens of this country have no option. So, this is a forced transfer. The Government has now moved from one kind of a tro_m slift to another, that is, the forced transfers to voluntary transfers. Now, what are voluntary transfers? Voluntary transfers are encouraging small savings, and it is a voluntary transfer, and it is encouraging deposit scheme like the National Deposit Scheme which, on its own, is a laudable enough scheme. But it is a voluntary transfer Then, Sir, I have point to make here. These supposedly voluntary transfers are no longer voluntary. In an area of limited op-Hons, in the "no option" society that we are today, the fact remains that even the voluntary transfers, things like the Provident Fund, even things like the small savings, even things like the National Scheme, are actually not voluntary transsers, but they are forced transfers. Now, Sir, what is the result of this? When we move from forced transfer to transfer, as measures voluntary policy, what the Government is necessarily doing is to increase its liability for interest payments. Forced transfers are like the Income-Tax, like the Customs duty, etc. They carry no interest liability. But, when you move to voluntary transfer like small savings, you are only increasing the Government's interest payment liability. Therefore, the Government today is behaving not like a Government, but is behaving like a private firm which is borrowing from the market with view to repaying interest. You are acting like a private company which is borrowing funds. But your credibility will not be called and nobody is going to ask for the return of this

capital. As far as the return on the capital is concerned, that option does not lie with the citizen who has made the voluntary transfer of his funds to you But, simultaneously, you are toentering into the day field voluntary transfers, of raising savings,—ordinarily this might that mean it is gressive-measure, and we are told that you are encouraging sayings. But that may not actually be so, at least to some extent. In the process, the Government is only increasing its debt liabilities, its interest liabilities, and these interest liabilities continue-because the Government lives on borrowingsand these interest liabilities are paid. As long as things fall just right, as has been the good fortune of India, and as has been the Finance Minister's good fortune for the last two or three years. If, however, things start going wrong, if things start crumbling, leading to a crisis situation, then the Government has to face it. Today, small savings, in fact, stand higher The quantum of than Income-Tax. this year's total market borrowings is now in the region of Rs. 4,100 crores. Oil pool is another thing. If you take money from the oil pool, which is not with the ONGC, you have to pay The oil pool will ask for interest and you will pay a five percent interest and you will pay a twelve per cent interest on the small savings. And, if you take money out of the surplus funds of the thermal power stations and if you pay them interest, that also has to be taken into account Now, all these add up to the interest liabilities which the Government is accumulating, on the supposition that the Government is going to, with the utilisation of these funds, generate enough (a) to meet the liabilities, and (b) if necessary, to repay the capital. On the return of the capital, I have already said that the citizenry is not going to come and ask for the money and is not going to ask the Government to pay back the capital. But, on the interest liability, if it is Birlaji or Tataji, he would be happy to borrow because he cannot get so much money at 15 per

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[Shri Jaswant Singh] cent interest. And the Government is. therefore, happy to borrow at the rates at wwhich it is borrowing. But it must arrange, generate sufficient funds. to be able to repay.

Now, Sir against this extincton of options there is the forced transfer, there is the voluntary transfer and is the public sector. there forced transfer is taxation. The voluntary transfer I have spoken of earlier. Public sector I will briefly mention now

Sir, in the case of public sector the accounts are not yet finalised. Even taking into account the factor of enhanced oil production it is going to be another 7-8 months before the accounts come to be produced. my fear that the public sector is going to be in the red again. I may be proven wrong, because I do not have the information and the Government is not willing to come forward with the information. It is my fear that just between the Steel Auhority, Coal India and the Fertlizers Corporation, there is going to be a deficit of roughly Rs. 350 to Rs. 400 croresbetween these three. This is the sort of red which the public sector is going to come up with. This is one thing which could have met your interest liabilities, it would have helped you in your interest liability. Now, Sir, you add the revenue deficit which is roughly Rs. 300 to Rs. 350 crores; to the total revenue deficit. So what is the situation you end up You end up with Rs. 2800 crores deficit if things go well-and I hope very much indeed that things go well, because if the Government fails in its financial policy we are all affected. It is not just the hon. Finance Minister and it is not the Government alone that is affected.

Now, therefore, Sir, I come to my next point which is: what is the real deficit that we are talking of? These are the figures which, of course, he is within his rights to dispute. submit, Sir, that the real geficit which the country is facing is much larger than what we are talking about There are two factors which are to be taken into acount when we talk of the real deficit. Firstly, what I have talked about the borrowings of the Government. Secondly, in budget making of most countries, public borrowings by the Government constitute a part of this deficit, as it goes towards reflecting the deficit of the Government. here we have Rs. 4100 crores market borrowings, Rs. 1100 crores are in the oil pool fund and Rs. 500 crores is the surplus Euro-dollar fund. There is a considerable amount of borrowing from the Euro-dollar fund, which is not immediately utilised. Government says: you give it to us, we will pay you a certain amount of interest on it. And it goes towards deficit. It is simultaneously increasing the interest labilities. So there is Rs. 500 crores surplus Euro-dollar fund and roughly Rs. 1400 crores of provident fund. I am neither a statistician nor an economist. So would request the hon. Minister not to fault me on the exactitude of my figures. But the principle that I am submitting he could certainly querry and thus demolish my theory. we have Rs. 4500 crores market borrowings, Rs. 1100 crores oil pool fund and Rs. 500 crores surplus Eurodollar fund and Rs. 1400 crores pro-It comes to Rs. 7100 vident fund. crores. Rs. 1760 crores roughly is the admitted deficit of the Government. That comes to a toal of Rs. 9006 crores. Now, this Rs. 9000 crores dose not include the deficit of the various States of the Union. if the compounding effect of the deficits of the various States of the Union and if the compounding effect of these borrowings is taken, then I think the country stands with a deficit which is in excess of Rs. 10,000 crores. That certainly is a very serious matter. And that is why it leads me to say that we are facing a very deep financial crisis.

Now, Sir, what is the response of the Government to this kind of crisis

that we are facing? I have spoken of extension of options. I say that the response that we have from the Government reflects poverty of thinking. Povrty of response to this crisis is what we are facing. In this. increasingly, what the Finance is doing and has been doing for the last three or four years is to tinker with the most irrelevant aspect, the most irrelevant portion of the Finance Bill. That is te financial revenue collecting effort by the Government. which is inocme-tax. Income-tax is really, according to my consideration, the most irrelevant portion of the Finance Bill. Why do I say so, I say this because there is an ano-

1. P.M. maly here. Whereas incometax is non-inflationary, essennon-inflationary tially it is because it takes money from our pockets and puts it into the Government pockets and we have less money to spend-this incometax as such, as a total of the GNP, as a total of the public sector capital account, is barely-I may be wrong in my exact figures here; I do not want to give a wrong figure-1.7 per cent, and that 1.7 per cent is the element which takes the maximum amount of space and time in the Finance Bill. Promoted by that I said that the Finance Bill is tinkering with the most irrelevant part of the financial efforts of the Government. Most Governments rely on tax revenue, I am afraid, I have come to the conclusion that this Government is finding it increasingly difficult to so rely on tax revenue. I will give you the reasons later. It is going towards voluntary and not so voluntary transfers.

There is one other aspect of this Finance Bill which I would like to mention very briefly. It is relating to the States. This point has been made by a great number of speakerswhereas surcharge on income-tax by lowering the income-tax rates you are taking away the share of the States' money. Quite rightly. I think, with justification that the honourable

the Finance Minister has said that States do not behave in a responsible manner as far as managng their finances is concerned, but I submit that the Centre also does not reflect that sense of responsibility for which it blames the States. The most commonly given examples of States' irresponsibility are two: power transport-that the States do not raise their power charges and therefore, they do not generate their funds; they do not raise their transport, charges; therefore, they do not generate funds. By the one example of DESU or DTC I think the Centre is also not entirely free of this particular thing.

Very brefly about the direct taxes-I am not going into the various nit pickings of the proposals, what is a good proposal or what is a bad proposal-in the background of tax levies; which today constitute perhaps the most irrelevant portion of the financial effort of the Government, what is your philosophy behind these direct taxes? The base is so narrow and when the base is so your philosophy? narrow, what is Is it equalisation? Is it egalitarianism? Is it to arrange distribution? If it was to arrange distribution, I would go along by saying, in our struggle to achieve an egalitarian society have to take a decision that the rich will have to share the want of the poor and therefore, we are going to have an expropriatory rate of taxation. (Interruption)

MR. DEPUTY CHAIRMAN: You go on; please be brief now.

SHRI JASWANT SINGH: I will be very brief. The difficulty with direct taxes is you have a small base and most of it is salaried class. But that is not the difficulty. The difficulty is in administration, in the adminstiration of your direct taxes. I will give just one example. In the Palika Bazaar 200 policemen one day are sent on the ground that there smuggled goods; the whole are Palika Bazaar turns round and says,

[Shri Jaswant Singh]

'No, you cannot look at our shops". And those 200 policemen actually go back. To identify smuggled which are sold in Palika Bazaar 200 policemen are sent and the entire Palika Bazaar comes out and the shopke epers say, "No, you dare not look at our shops", and the police go back. Now, I go to Palika Bazar and I say, I want to buy a taperecorder, and I will be shown all the imported versions of the taperecorders, and if you make the mistake of saying, I do not want the imported ones, give me a domestic taperecorder, he will say, go to Lajpatnagar. The point I am trying to make, Sir, is that in the administration of your tax revenue, with the small base that you have if you combine it with inefficiency of tax administration, you have inevitably to land in a situation that the country is landing.

Sir, I will be very brief and I will rush through the indirect taxation aspect. On the indirect taxation aspect, I do feel that the public finances of the Government are in deep trouble. Sir, a meaningful discussion on indirect taxation cannot take place unless there is consolidated available about excise. customs sales-tax and octroi. All these make indirect taxes. Now the consolidated data about this is not available. What I would submit is that this indirect constitutes a major chunk +a**xa**tion of the Government's revenue collecting effort-17 to 20 per cent. In this 17 to 20 per cent, there are two or three things. Excise has become static. Excise has become static largely because an increase in rates leads to depression in demand. This is something which the hon. Minister has realised and he has tried to correct. But he has not carried the . logic of his own thinking to its logical end. An increase in excise rates is inflationary. It is depressive of demand. Now both these things are happening. When we talk about the 17 to 20 per cent of the GNP, when we talk about indirect taxes, the custonis have not remained static.

is largely because of liberalisation. But that is only in part. The customs collections have not remained static because customs duties are not depressive to demand. They do not depress the demand. But a counter difficulty arises. I am given to understand—I cannot give the details that there is an item on which you have to pay as high a duty as 800 per cent. I cannot understand this. Why permit that item to be brought ino the country at all? You can bring in a video cassette. You can bring a colour TV. But if I want to bring a computer which will help me in my function as an MP to put all these together, I cannot bring it. Now, there is only a very little difference between a video or a television and a computer. But, if a journalist or somebody is seriously interested in doing this, then he cannot bring a computer. I cannot bring a computer but I can bring a video. This kind of anomalies arise if we go in for high customs duties. There is one caution that I would make to the Government. If we going for high customs duties, customs collections themselves will keed on increasing. But what we are going to do is to enter a high cost economy. If we enter a high cost economy, we will make our exports that much more difficult.

Sir, I have perforce to be brief. What do we do in such a situation? And where do we go? Sir, these are my personal views in the intervention that I am making here. Of course, my Party has also spoken categorically about this. I do think that upto Rs. 25,000 it does not seem to make any sense to levy income-I do think that the wealthtax that we have today is no longer even managing to serve the purpose that it was meant to, which was to bring about equality or an egalitarian society because the total revenue that Government is collecting wealth tax effort is Rs. 90 crores. Now, in a situation where the Government is spending roughly Rs. 40 to Rs. 42 crores to have a tax like

wealth, for the sake of collecting Rs. 90 crores, does not really make much sense to me.

Sir, I would lay certain stress on tax administration. I would like to tell the hon. Finance Minister, through you, Sir, that bribery and corruption because of this Government have acquired in today's India a very interesting exphemism. Today, you don't have even to say—

"अ।प को कितना पैसा चाहिए, हमारा काम करा दीजिए।"

The word 'bribery' has acquired in North Ladia an interesting euphemism. It is now called 'suvidha shulk'.

ब्राइबरी का नाम हो गया है। ज्ञापका काम कराना हैतो सुविधा शुल्क देशिए। Sir, I do not want to labour the point. The point is that unless the tax administration is improved, we will not be able to move much forward.

Sir, you have been indulgent and I will take just one more minute.

Sir, I will leave a thought with the hon. Finance Minister. There is a large amount of money which is lying in different accounts, unclaimed accounts, in banks, money which is not claimed either because the accountholder may have died, or there may be no claimants to it, or there might be some litigation on it, or whatever other reasons there may be. Now, I personally feel that this would run into hundreds of crores rupees. This sum of money is being utilised by the banks for their own purposes. Of course, it was deposited in the hanks and therefore the Banks have a justification for doing it. But Government should consider whether this sum of money cannot be mar. available, because we are

facing a crisis, and when we have lost the options that are available to us, this is a fund that could posibly be thought of. Would the Government consider this suggestion? This is quite a revolutionary sort of suggestion that I am making. It will make for better Centre-State relations. It wll remove from your mind the feeling that the States are not doing their best. After all, 85 per cent of the income-tax goes to the States. Why don't you consider passing on the responsibility for the co!lection of income-tax on the States. and take 15 per cent of it. States can be told, you collect, keep 85 per cent and give us 15 per cent. They will then be forced to think in terms of agricultural income and spreading the net wider, etc. I would the Government submit to stabilise the tax policy. Whatyou think of doing give it ever a time-frame of two-three years or so that people are able to work cordingly. I am just concluding, Sir, in two or three sentences I would like to say that unless you free your tax administration your entire administration, from the strangle-hold of bureaucracy. I do not think you will make a significant improvement. Sir, in this connection, I would like to say just two things. There is a missile in the Governments armoury. It is called the 'civil servant'. Now you cannot fine it and it does not work. So, unless there is something done with this missile, no matter what we may do, what the hon. Finance Minister may say, nothing will happen. Sir, I will coclude just in a minute, by giving a piece of sincere advice to the hon. Finance Minister. Year before last in the series of the Rajaji Memorial Lectures, a former Chancellor of Exchequer of Great Britain came here to deliver the lecture and I had the occasion to hear him He gave a sound piece of advice to all the Finance Ministers. He said, when he (James Callaghan) became the Chancellor of Exchequer of Great Britain a letter appeared in the "London Times". It said, Sir, I know of only two kinds

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of Finance Ministers: those who left in time and those who were thrown out. I would strongly advise the hon. Finance Minister to attempt to belong to the first category. Thank very much.

MR. DEPUTY CHAIRMAN: Yes. Mr. Jadhav.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Mr. Deputy crairman, Sir, I rise to support the Finance Bill. Before ...

__MR. DEPUTY CHAIRMAN: Mr. Jadhav, you continue after lunch. You will have ten minutes.

> सदन की कार्यवाही सवा दो बजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at fourteen minutes past one of the clock.

The House reassembled after lunch at eighteen minutes past two of the The Vice-Chairman (Shri Syed Rahmat All) in the Chair]

SHRI VITHALRAO MADHAVRAO JADHAV. Sir. I am very glad to speak on this asupicious occasion today as today is exactly the day when years ago, the great emperor, democrat from Maharashtra, Chattrapati Shivaji Maharaj was born, and his utmost desire was to see free India, the great son of West Bengal, my senior friend, Mr. Pranab Mukherjee who comes from the fertile revolutionary soil of West Bengal which carried the traditions from Gurudev Rabindra Nath Tagore and C. R. Das, has presented a very important national Finance Bill, and I rise to support this Bill.

Coming to this Finance Bill, may I say that it has got some main fea-The hon. Finance Minister, tures.

while moving this Bill has to take into consideration those points. the Bill has sought to withdraw the concession under section 80CC of the Income Tax Act for investment in equity shares offered for public subscription after 29th February, 1984. There is an important feature of this Bill regarding the contribution to the so-called Welfare Fund of the employees, and no deduction would be allowed in computing taxable profits in respect of moneys contributed by the employees to such funds. It that this should is also proposed apply retrospectively from the assesment year 1980-81. Another important feature of the Bill is that it has also been specified that the financial assets will include deposits under the National Deposit Scheme and units under the Unit Trust of India. has been provided that income from these sources would be eligible for further deduction, up to Rs. 3,000 in aggregate. The Finance Minister has also given some incentives to the taxunder payers, for deposits National Deposit Scheme, with an additional exemption up to Rs. 2,000 in respect of such deposits and he has also proposed additional exemption under the Wealth-Tax Act in respect of such deposits up to Rs. 25,000.

The Bill also originally provided for compulsory audit of accounts in where the annual turnover of business exceeded Rs. 20 lakhs. As per the announcement made by him in the House yesterday, and as it has already been amended in the Lok Sabha earlier, this ceiling has now been increased to Rs. 40 lakhs. Finance Minister has given some concessions to small and medium paper mills. In the same way, he has also given some concessions and relief to the textile industry. These are some of the important features of this Finance Bill.

Our country has gone through years of Independence and during

these years, we have made tremendous progress. But in spite of that, we have some problems facing the country. The Planning Minister stated in the Rajya Sabha on March, 1984, that rural poverty in our country was due to the fact that a large number of margninal farmers are landless agricultural labourers. We should find out what is the main drawback because of which this rural poverty is there in the country. Why should there be poverty in the rural areas? We should find out how we spend the money which is allocated under the various schemes. We should find out how much money is being spent on the urban population and how much money is being spent the rural population.

Of course, we have implemented various programmes like the national rural employement guarantee gramme, the self-employment programme and so on. But we should make a scientific study about poverty and this should be eradicated by the implementation various schemes in a planned manner. Sir, the number of job-seekers in our country is about 183 lakhs. is a very big number. This is a big challenge not only to the Government, but to every one of us. Unless we provide employment to these rural educated and uneducated persons, country will not prosper.

Then, there is another thing. 1972, the assets of the monopoly houses in India stood at 2,883 crores. Now, according to the 1981 figures. these assets have gone up to Rs. 8,887 crores. Most of the facilities and concessions are enjoyed by the and the multimonopoly houses nationals. Of course, many cessions have been given to the people in general. But those people who are educated, those who know how to get things done, they only obtain these facilities and these concessions and they look after their own welfare As I said, the assets of the monopoly houses have gone up to more than Rs. 8,000 corres. It can be seen that nearly ten per cent of the national income has gone to the monopoly houses in the country. This is a very serious problem. We should do something in regard to this and we should have a proper outlook to deal with this question.

Then, there is the problem of regional imbalances. I come from an economically backward area, namely, the Marathwada Region in rashtra. As you know, in Andhra Pradesh also, there is the Telengana Region which is backward. In Karnataka also, there are some backward regions. Even though there is tremendous development, even though there are many irrigation projects, even though more and more land is coming under irrigation, yet much more remains to be done. should take steps to eradicate poverty from the backward regions. this; I feel that we should have proper planning in regard to industrial pattern, in regard to the educational pattern and in regard to the training facilities to be given to the persons in the rural areas so that they can become self-employed So, we have started the self-employment scheme through the banks. Our Prime Minister has declared on 15th August, 1983 that Rs. 25,000 will be given to the people who have not credit, i.e. it is for the poor people. Nobody will come to undertake his guarantee. So, it is for that purpose. But we find that situation is very disappointing. Some of the managers in the banks do not give these finances to the poor people I have got evidences. Some RSS agencies are there, they will go to the managers and that money is sanctioned to those people. The real poor are not benefited. Thev have been coming to us and telling that they are not getting any facility out of it. So, this matter is to be investigated by the Finance Ministry.

- 1 F.

[Shri Vithalrao Madhavrao Jadhav]

The second thing is, as / said earlier also during the national budget, what is the main deficit in our planning, what is the main deficit in our economy? We all know that we are not giving remunerative price for the agricultural commodities. Our agricultural production has gone up to about 146 million tonnes of foodgdains this year. It would have gone up further. How has the production gone up? It is bacause we have created the irregation potential of 65 million hectares of land. Our total target for irrigation is 120 million hectares of land, and the major production of foodgrains comes from the irrigated land.

Sir, a very famous economist, Dr. V.K.R.V. Rao. has also said that we have done tremendous progress in the field of wheat production. The wheat production has been increasing. it is limited to only Punjab, Haryana and Western U.P. The green revolution should be extended to other crops like rice, jowar sugarcane, etc. We must think of those also and we must have some planning about those crops. There should research in the field of these crops where there is a large scope. must have special look about culture. dairy, horticulture, culture, veticultude, vegetable culture. piggery, goatory sericulture. bee keeping, forestry etc. (Time Bell rings). Sir, I have taken only ten minutes.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): cannot allow more than 10 minutes.

SHRI VITHALRAO MADHAVRAO JADHAV: So, we must pay and more attention to these things.

Coming to the problems of my region, Sir, we have already given the proposals for the urban cooperaitve banks for the Marathwada region. In my last year's speech also I said that cooperative banks in Marathwada region are very essential, but

due to some technical reasons proposals have not been cleared. request the hon. Minister to clear those proposals.

Another thing is, I have demanded in this House for creation of division in Marathwada region of my State. We are doing LIC business of about Rs. 35 crores and, therefore, it is very necessary to have a LIC diin our region. (Time Bell rings) I am only giving the points.

There are so many irrigation jects concerning Andhra Pradesh and Marathwada, which have not been completed and the period for them is again extended. For instance, there are the projects like Jaykwadi, Upper Penganga, Vishnupuri, Lendi, Mongra. All these projects concern Marathwada and Andhra Pradesh. Some of them are not completed. Some them had been started long back but are still not yet completed.

Then, we have given several posals for sugar factories in Marathwada and Vidarbha regions. Sir. these. are the backward regions and, therefore, I request the Supply Minister. through the Finance Minister, to see that all these projects for sugar factories in the cooperative sector cleared as early as possible so that the rural economy can be improved.

Then, I request this House to that at least one public sector industry in every district of this backward region is started. The railway jects, national highways, airlinks and all other rural employment proshould be started. grammes The Railway Ministry should start a survey of all those projects which have demanded in this House. have also demanded for Vayudoot service. That should be started early as possible.

I am very much thankful to for giving me a chance to speak this Finance Bill. Thank you.

PROF. C. LAKSHMANNA dhra Pradesh). Mr. Vice-Chairman, Sir, while initiating the discussion on the Finance Bill, Nirmal Babu ferred to the Government and country in which we are living and said that we are living in a wonder land: Unfortunately he is not present, I would like to make a amendment to it: I would like to say that we are living in a blunder land. From the middle of sixties to time we have been living in a blunder land. We have been committing continuously blunder after blunder and we have landed the country in its present position.

Now I would like to deal with the Budget and the Finance Bill in two aspects. Firstly about some of the things that have happened, some of the concensions and reliefs and also some of the burdens that have been imposed in the Budget; and secondly, in general terms as to what has been planned in this country and what has been the result of that planning over a period of 36 years.

To start with, I must congratulate the Finance Minister for giving us a "lollipop" budget—at least for organised sector, at least for the middle class people, those who are in the Income Tax payers bracket. Those are some such groups for which Budget has been doing some favours. Obviously the middle class, the come Tax bracket people are those who are trend-setters and therefore the Finance Minister was keeping the elections that are likely to come mind. Therefore, it is purely an election budget. But there is a catch it. It has already been pointed out and I would like to stress this again, that there has been a reduction of 5 per cent at each level in terms of Income Tax, but there has been increase of 21 per cent in surcharge. So it is something like giving with the left hand and taking away with the right hand. Not only while taking away it is taking away

from the share of the States. That means a twin purpose is achieved. On the face of it appears that they doing some favour for the organised sector, for these middle class people who are the trend-setters, who the pace-setters in the society thereby soliciting their help in coming elections, and at the time they are doing them a lefthanded service and in the also doing left-handed service to the States. Similarly the reduction Wealth Tax has been of some vantage to this group of people. However the Wealth Tax is thing which has been helping only the rich people who have been coming richer and richer in this coun-

In the matter of defence, there has been jugglery. There has been a reduction of 1 per cent from 17 to 16 per cent in the proportion of the defence budget, but in absolute terms there has been an increase. That means in absolute terms the expenditure on defence budget has been increasing but reduction only in terms of percentages. Because percentages may be very misleading, it has been misleading.

I would like to touch upon point—namely the deficit. more While we have been decrying that the States are having overdrafts, they are not able to have financial control, that they have been trying. to overspend, that they have been extravagant and so on and so forth, we have been, on the other hand, doing the same thing at the Centre more. We have been resorting deficit financing. My hon. colleague on this side of the House in the morning did give an indication as to how the deficit is much more than has been shown in the Budget. have also to look at this problem. For developmental activities, for improving the conditions of the people enough money. For . do not have instance, just by way of explanation,

[Prof. C. Lakshmanna]

The Finance

Sir, we wanted to start and we have started the Telugu Ganga Project. It is a project by which we are going to give water to the parched mouths of Madras and parched land in Rayalaseema, which is one of the most backward areas in the country as a whole. And we have been pressing with the Centre, with the Union, to include this as a national project and permission for us. They have been denying saying, "Where is the money, how are we to give it, what is it?" and so on and so forth. But it comes to the question of such expenditures as Asiad, NAM, CHOGM and so on and so forth, we are readily having money and money comes forth. Actually we were not to stage Asiad, it was somebody else's turn. But we came forward. It was not our turn even to hold NAM but we came forward and spent thousands of and hundreds of crores of rupees. when it comes to the question of developmental activities, when it comes of doing something to the question for the people, then we say, "We have to have financial control, we have to look at the finances, we have to amine things, we have to send Central assistance teams" and so on and so forth. Sir, I would like to submit to this Government not to indulge extravagant practices for at the same time they advise others not to dulge in extravagant practices. In the process it might be possible that we will get a Nobel laureate added this country. There is a possibility because we have conducted NAM and CHOGM and we will be conducting such things and so the country's prestige will go up and therefore we will be adding one more Nobel laureate to this country's name—but at what cost? This is my question to the Minister of Finance, this my question to the Minister of Planning and this is my question to the entire Union Government. Let them consider what are the prior lies, how we are deciding these priorities.

Now, St. when we are having planning, when we are having outlay of receipts and expenditure in terms of the budget year after year, it has to be in terms of the objectives and national goals. What are the objectives and national goals of country? To achieve socialism, achieve democracy and to achieve secularism. To me socialism means, in the final analysis, two things. There are many other things but I do want to give a lecture on socialism. But I would like to say that ultimately it means reduction and, finally, elimination of inequalities and elimination of exploitation in the society. If we look at the budget, if we look at the planning process and if we look at the successive Five-Year what is the result? Has there any effort made to reduce inequalities, abolish poverty, remove ploitation in this country? My contention is that it has not been the case. I had an occasion to tell earlier in my intervention how there has been an increase in the percentage of those who are below the poverty line. And we have been gloating! Honourable Members from the other have been saying that we have ched a record production of 149 million tonnes of foodgrains. Yes, I concede, but these 149 million tonnes of foodgrains which we have and what we have to import also are to meet the needs of 70 crores people. It has been pointed out earlier how one-third of this population is requiring 180 million tonnes elsewhere and, over and above that, what the country has to import. What does it mean? It means we have having 50 per cent of population who are just on 2,400 calories and 2,100 calories—this is as per the estimates of the National Nutrition Institute at Hyderabad—required for the whitecollared people only. If they are workers who have to work in fields, in the factories and so on and so forth, they require 3,000 calories. That means as it is there has been a reduction in terms of calories (Timebell rings)...

Mr. Vice-Chairman, Sir, I think Telugu Desam receives the least priority because we happen to be seventh and each time we get less time.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): There are several speakers.

PROF. C. LAKSHMANNA: I concede, but here is a new group of people who have to point out...

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): Please continue.

PROF. C. LAKSHMANNA: Therefore, I was saying that this group of people who are only to be satisfied with 2,400 calories and 2,100 calories when it is required to have 3,000 ca-Iories and this has to be met-this is the calculation-we are gloating over the fact that we are producing million tonnes of foodgrains in country. Now let us come to the impact of this production on the 50 per cent of the population below the po-The below-the-povertyverty-line. line people have. lost purchasing power. Any demand ig demand when it is backed purchasing by power. They have lost whatever little purchasing power they had cause there has been tremendous rise in prices. It has been always that the Janata Government did the mischief in this country and we are now reeling under that impact of 1977—79 rule. I have got figures with me showing as to what the position was of wholesale prices of that particular period and also of 1982 1984. Since there is not much time, I will take only four items. Rice in 1979 (that means the Janata rule) was selling at Rs. 158.2 (per quintal); in 1982 [it is Congress (I) Government], Rs. 287.1; and in 1884 Rs. 260 to 310. Let us take wheat. Price during the useless Janata rule Rs. 116.1; in 1982, Rs. 281.6; and now it is Rs. 220 to 250. You take naspati. During the Janata period it ewas Rs. 161.1; in 1982 Rs. 256.9;

and now it is Rs. 230.75 to Rs. 234.5. Since I am accustomed to doing little research, though the time at my disposal was not much. I went round two mandis. Sir, today the retail price of ground-nut oil is Rs. 19.20 litre. And potatoes are selling at Rs. 1.50 per kg. in one mandi. In House day before yesterday we been hearing that the farmer is getting a remunerative price. What a pity it is that a farmer is not able to get more than Rs. 5 a quintal (for one kg. it will be 5 paise), whereas market price is Rs. 150! taking all this money? The consumer is not getting it, the producer is not getting it. The middlemen who are being propped up, who are being encouraged continuously by this ernment, are the only ones who getting it. Then the price of onions is Rs. 1.25 per kg. Rice in this particular market was selling at Rs. to 9.50; and the price of basmati rice is Rs. 10. Likewise, the price wheat is between Rs. 1.75 to 2.60. This is in one mandi. In another mandi, i.e. the Munirka mandi, the price of potato is Rs. 1.50. tomatoes are selling at Rs. 3 per kg. Gehun at Rs. 2 to 2.60; and chawal, Rs. 3 to Rs. 10.

Bill, 1984

AN HON. MEMBER: It is all development programme of the Government.

PROF. C. LAKSHMANNA. Therefore, my point is that the prices which I have quoted are the prices which have to be paid by the man in the street, the man who is working in the factory, the person who is moving on the road, crawling on the road. So where is the purchasing power for him?

Then, Sir, I would like to touch another important thing: increasing rate of unemployment in this country. For years of development, for years of planning, for years of doing service to those who have been without jobs, what is the position today?

(Prof. C. Lakshmanna)

The position is that in 1978 the chronic state of unemployment was 4.37 million; in 1983, it is 4.97 million; and presently it is 5 million. For those with weekly status, it was 11.20 million earlier; in 1983, 12.53 million; and today it is almost 14 million. For those with daily status, it was 20.56 million earlier; in 1983, it was 22.88 million; and today it is much more. (Time-bell rings) Just one minute more.

The Finance

See the plight of the educated unemployed. We have been producing doctors, we have been producing engineers, we have been producing agricultural graduates, and we been saying that all these people are needed. When they want to go to the Gulf countries and other countries, we say that they are not patriotic. What is the position? In 1977-78, 6,034 engineers were unemployed; in 1982-83, 9.409 and today the number is more. I just want to say that the Arts post-graduates were 34,000, and today they are about 74,000. And the Science graduates were 1,90,000 1977-78, and 2,71,000 odd in 1983, and I think they are today many more.

Then, Sir, we have also been talking about industrial development. We have been putting up industries after industries. I think again we are hav-• ing the same logic here. You put up a new industry and make another sick. Sir, the position of the industries is: cotton textiles in were 84; in 1981 they were these exclude Bombay textile mills. And, of course, the problem has been solved to some extent now. they are many more. Similarly, chemicals, 23 to 26; sugar, 35 to 48 and so on. In terms of industries they are becoming sick. That means, we are producing less. We are not not putting them to use, and we are doing anything else.

And, finally, Sir, my honourable colleague, lady Member from the AIADMK, did mention how the

Centre had been eroding the financial power of the States vis-a-vis the Centre. In fact, in my own intervention earlier I proved how there had been a change from the mid-60s to mid-80s from 70 per cent to something else, and also in the case of public borrowings States, share has come down to 10 per cent while it was 66 per cent in the mid-60s.

And, Sir, one more point, I would like to make. In the 1983-84 Budget a certain amount was kept, Rs., 500 were kept, for meeting the gap which has arisen out of the deficit of some States. And that is the period when our Andhra Government made strenuous efforts, brought in financial control, discip line, and wiped out the financial deficit. But has there been any reckoning of it? Has there been any favour done for doing such financial control? Nothing. On the other hand, there has been continuous eroding of what has been demanded by the Andhra Pradesh Government. (Time bell rings). Therefore, Sir, since you are also hard pressed for time and in the process I am also hard pressed for time, I would only like to reiterate to the Treasury Benches, not for the sake of opposition, but for their own sake, to have a heart-search. They have been continuously saying that the Opposition people are saying for the sake of saying. We have been with statistics from their sources only. Therefore, I would plead with the Treasury Benches to have a heart-search for themselves so that they see whether what is happening in this country is really taking the country on the path of progress or it is only taking back. If it is taking back, it is for them to act. If they do not act, somebody else will act. Who They are the people. are they? have acted. You cannot take the people for granted.' The people have acted in 1977. The people have acted in 1983. The poople will act again and again, because even though they are even though they are not educated, even though they are below the poverty line, even though they are struggling, this is a country where the people are very alert. And, therefore, for their own sake, I appeal to the Treasury, Benches to

look at what they have done and correct themselves lest they would pay penalty. Then, let them not accuse others.

- Thank you.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): I request all the Members not to take more than ten minutes each.

श्री रजनी रंजन साहू (विहार): माननीय
उपसमाध्यक्ष सहोदय, फाइनेंस बिल की
खूबियों का बयान करने से पूर्व मैं
ग्राप का एवं माननीय सांसद जो
यहां उपस्थित हैं या जो नहीं उपस्थित
हैं उन सबों के प्रति शुभकामनाग्रों का
आकांक्षी हूं।

ं उपसमाध्यक्ष महोदय, श्राम लोगों की निगाह में सांसद देश के सर्वोपरि सेवक समझे जाते हैं ग्रौर संभद भवन देश की सेवा के वस्वारियों का काबा, काशी ग्रीर जेखनतम् समझा जाता है। यहां सभी सिद्ध, विचारक चोटी के विद्वान. देश भक्त और संसद शास्त्री बैठे हैं। में विश्वनेत्री प्रधान मंत्री श्रीमती इंदिरा गांधी को छत्रछाया में रहते वाला एक कार्यकर्ता पहली बार ग्रपने को ग्रभिव्यक्त कर रहा हं। मंत्री जी को भी बहत-बहत धन्यवाद देना चाहता हं जिन्होंने ''सर्वे भवन्तु सूखनः" के भाव से स्रोतप्रोत होकर ग्रन्य वित्तीय प्रस्ताव प्रस्ताव तथा देश के समक्ष रखे हैं। मैं वित्त विधेयक एवं बजट के बारे में उसकी खुबियों को बताने के पहले इसके बैकग्राउन्ड की कुछ बातें ग्राप के समक्ष रखना चाहता हूं। ब्राजादी के पूर्व इस देश के समक्ष ब्राधिक प्रगति के लिए कोई निर्धारित कार्यक्रम नहीं था। ग्रतः भारत के प्रथम प्रधान मंत्री स्वर्गीय जवाहर लाल नेहरू ने हम सबको विकास श्रांखला की एक ग्रहट कड़ी पंचवर्षीय योजना के रूप में हमें दी।

ग्राज जो ग्राधिक प्रगति इस देश में प्रतिबिंबित हो रही है वह उन्हीं की देन है । यद्यपि प्रथम पंचवर्षीय द्वितीय विश्व यद्ध से आक्रांत थी लेकिन म्राधिक व्यवस्था की स्थिति में सधार संबंधी मसविदे को लेकर ग्रागे बढ़ी भौर देश में सार्वजनिक संस्थानों के. सार्वजनिक क्षेत्र में उद्योग की विकास की कल्पना उसमें की गयी। पंचवर्षीय योजना ने प्रथम 끍 योजना कार्यक्रम जो उसको ग्रदा करने भिमका निभाई । तीसरी भौर पंचवर्षीय योजना में ग्राधिक वियमना मिटाने की ग्रोर कदम बढाया गया। पांचवी ग्रौर छठी पंचवर्षीय योजना में गरीबी दूर करने तथा ग्राधिक ग्रात्म-निर्भरता प्राप्त करने के उद्देश्य से नार्व-जनिक क्षेत्रों की तरफ प्राथमिकता दी गयी ।

मान्यवर, किसी भी देश के आर्थिक विकास एव वित्तीय स्थिति को एकांगी रूप में नहीं ग्रांका जा सकता विकास से संबंधित सभी पहलग्रों पर विचार करना होगा । हमारे देश म्रार्थिक विकास की जो प्रगति हुई है वह अपने में एक श्रद्धितीय प्रगति है। यह मैं नहीं कहता हं कि ग्रन्य विकास-शील देशों में सहज संभावित नहीं हुई परन्त उनकी ग्राधिक प्रगति इसलिए हुई कि उस समय में राजनैतिक जागरण का ग्रभाव एवं उन्हें विस्फोटक जनसंख्या का मकावला नहीं करना पड़ा था । हमारे देश में राजनैतिक जागरण के साथ विस्फोटक जनसंख्या होते हुए ग्राथिक विकास की जो प्रगति हुई है वह बेमिसाल है। इतना ही नहीं सामाजिक न्याय ग्रभिवर्द्धन के साथ संविधान के तहत जो प्रगति हुई है वह भी अपने एक चमत्कार है। ऐसी परिस्थितियों का [श्री रजनी रंजन साहू]

सामना अन्य देशों को नहीं करना पड़ा था। इसीलए एक लेखक श्री रोस्टन महोदय ने अपनी पुस्तक "टैक आफ इन ट्र सेल्फ सफीशियंट ग्रोथ" में भ्राधिक प्रगति के कुछ इन्ग्रेडियंट्स को विश्लेषण है और उनकी एनेलिसिस के मुतःबिक हमारी ग्राधिक प्रगति टेक ग्राफ ग्रवस्था प्राप्त कर चुकी है। इस बत का श्रेय हमारी प्रधान मंत्री श्रीमती इंदिरा गांधी एवं वित्त मंत्री प्रणव बाबु को है। ग्रभी हमारे पूर्व वक्ता ने इस बजट को इलेक्शन वजट: कहा है । मैं माननीय सदस्य को बता देना चाहता हुं कि हमने चुनाव घोषणा पत्न के म्राधार पर पाए हुए समर्थन का ग्रक्षरशः पालन किया है। विरोधी दल ने 77 से 79 तक के बीच में राजघाट में कसम चा कर जिस तरह मे वायदों को किया था वैसे हमने न वादे किये हैं श्रीर न हमने उस तरह के काम किया है। मैं कल और ग्राज माननीय सदस्यों के भाषण बड़े गौर से सुन रहा था । उनके भाषण के विवाद में मैं नहीं जाना चाहता, क्योंकि समय की पावंदी है ग्रीर इस पावंदी को देखते हुए मैं विरोधी दल के नेताश्रों से, श्रपने माननीय सदस्यों से इस बात का निवेदन करूंगा कि उन्हें देश के प्रति रचनात्मक भूमिका करनी चाहिए। यहां श्राप सभी सिद्ध विचारक हैं एवं स्वयं एक विद्वान व्यक्ति हैं, कभी तो स्पेड को स्पेड कहना ही चाष्टिए ।

माननीय हुक्मदेव नारायण जी श्रीर माननीय इन्द्रदीप सिंह जी, जो इस समय यहां उपस्थित नहीं हैं, उन्होंने कल कुछ श्रांकड़े दिये थे । मैं उनके श्रांकड़ों का उत्तर । प्रांकड़ों से देना चाहता क्योंकि श्रमी वह यहां उपस्थित नहीं हैं । मैं उनको या श्रन्य वक्ताश्रों को बता देना चाहता हूं कि राजनीति में बुनियादी रूप से विरोध की भावना से सिर्फ काम नहीं करना चाहिए । जो भी रचनात्मक सुझाव हो, उसे हम ग्रवश्य ग्रहण करेंगे।

माननीय उपसभाध्यक्ष जी, मैं इस संदर्भ
में एक छोटी सी कहानी जो अभी मैंने
देखा और कल मुना, उसके संबंध में
कह रैना चाहता हूं। कभी-कभी
एसा होता है कि जिन्हें हमेशा कुछ
नुक्श निकालने की आदत होती है,
जैसा कि कल माननीय सदस्य हुक्मदेव
नारायण यादव जी ने कहा—इस समय
वह यहां पर नहीं हैं, उनके ऊपर यह
पूरी लागू होती है क्योंकि जब कोई बात
नहीं मिलती है, तव भी वह कुछ न
कुछ नुक्श निकालने का प्रयास करते हैं।

"एक बार एक भोज में बहुत ग्रच्छा खाना बना, उसमें किसी तरह की खराबी नहीं थी, तो सब लोगों से पूछा गया कि कैंसा खाना बना है ? जब कोई नुक्स न मिला, तो उन्होंने कहा कि यदि ज्यादा नमक पड़ जाता, तो खाना खराब हो जाता ।"

तो यही हालत भ्राज मुझे देखने का मिल रही है। में श्रपने विरोधी माननीय सदस्यों से कहना चाहूंगा कि इस दृष्टि से इस बजट पर भ्रौर वित्त विधेयक पर विचार न करें।

भ्रब मैं 1984-85 के वित्त विधेयक एवम् आय-व्यय की बारीकियों को देखने से, उसका विश्लेषण करने से यह पाता हूं कि माननीय वित्त मंत्री ने इस बज में एवम् इस विश्लेयक मे सभी वर्गों क सुविधा एवम् राहत को ध्यान में रखते हुए उपयुक्त नीति की घोषणा की है-धिक ग्रंश में भ्रत्य श्राय-व्यय प्रस्ताव - 253

समयोजना रखी गई है, हर वर्ग को उपभोनता को ग्राधिक दृष्टिकोण से पिछड़े हुए वर्ग के हित की बात ज्यादा से ज्यादा कही गई है।

माननीय वित्त मंत्री ने पिछड़े के सामाजिक विकास हेत् भनुसार उपलब्ध स्रोतों के श्राधार पर योजना में उत्कृष्ट व्यवस्था की है, सर्वांगीण विकास के लिए उनके श्रक्षरणः कार्यान्वित होने से 7प्रतिशत का निर्धारित विकास का 'लक्ष्य निश्चित रूप से पूरा होने की आर्था है।

माननीय उपसभाध्यक्ष जी, यह कहने की म्रावश्यकता नहीं है कि बजट में 1700 करोड़ रुपये का घाटा दिखाया गया है, पर यह बात भवश्य है कि देश के विकास की भावश्यकता को देखते हुए यह घाटा उचित है।

दूसरी महत्वपूर्ण बात यह है कि कठिनाइयों के बावजूद खर्च में 25 प्रतिशत की बढ़ोत्तरी की गई है। जो पिछले साल के श्रन्पात 8 P. M. से ज्यंदा है। इस बात को

देखते हुए छठी पंचवर्षीय योजना में जो अतिरिक्त साधन ज्ञाये गये वह एक महत्वपूर्ण उपलब्धि है। पिछली योजना से इस योजना में 25 प्रतिशत की बढ़ोतरी की गर्यः है, यानी 83-84 की प्लान माउटले 13,870 वारोड़ थी और 84-85 17,351 करोड़ है। अतिरिक्त साधन जुटाने की द्ष्टि से 1,700 करोड़ का घाटा कोई पाटा नहीं।

बचत के सम्बन्ध में माननीय वित्तमंत्री ने श्रनेकों योजनायें दी हैं। इस के अलावा विकास से संबंधित इन्फ़ास्ट्रक्चर के डेवलप-मेंट पर दृष्टि करने से हम पायेंगे कि माननीय वित्त मंत्री जी ने जो इन्फ़ास्ट्रक्चर के लिये वजट में अधिक प्रावधान किया है वह अपने ग्राप में एक नम्ना है।

मैं माननीय विरोधी दल के सदस्यों से यह प्छना चाहता हूं कि देश में विद्युत के

विकास के लिये 1764 करोड़ का प्रावधान किया गया है जो पिछले वर्ष से 44 परसेंट ज्यादा है, क्या यह उपलब्धि नहीं है ? क्या यह उपलब्धि नहीं है कि कीयले कें विभाग में 1310 करोड़ का प्रावधान किया गया है और 152 मिलियन टन उत्पादन का लक्ष्य रखा गया है। उन्हें क्या यह भी नहीं दिखाई पड़ता कि रेल में 1650 का प्रावधान रखां गया है जो पिछले साल से 23 प्रतिशत ज्यादा है। इन सब बातों को अगर आप देखें तो पायेंगे कि जो इन्फ्रास्ट्क्चरके डेवलप-मेंट के लिये बजट में प्रावधान रखा गया है वह अपने आप से अदित्तीय है।

Bill, 1984

मैं वित्त मंत्री जी की दो-एक सुझाव देना चाहता हूं रेल व्यवस्था के लिये जो प्रावधान रखा गया है उसके संबंध में 🏴 🖊 मैं उत्तर बिहार से आता हूं। उत्तर विहा^र के लोगों की सुविधा के लिये तुछ विशेष ट्रेन चलाने की आवश्यकता है । उपाध्यक्ष महोदय, आपके माध्यम से मैं रेल मंत्री से निवेदन करना चाहता हं कि उत्तर बिहार के लोगों के काशी जाने के लिये कोई संधि। ट्रेन नहीं है। अतः वहां के लिये एक ट्रेन का प्रावधान होना चाहिये । फिर उत्तर विहार को बम्बई से. जिसे देश का ग्राधिक केपिटल समझा जाता है, जोड़ा नहीं गया है। उस मोर उनका ध्यान जाना चाहिये और रेल के विकास के कार्यक्रम में उत्तर बिहार को भी जोडना चाहिये।

, इस बजट में एवं विधेयक में समाज के कमजोर लोगों को जितना भी सम्भव फायदा किया जा सकता था वह किया गया है। रस्वित की अनंद दिलास्ट की कल्पना से प्रधान मंत्री श्रीमती इंदिरा गांधी कार्यक्रम में धागे हैं। इंटीग्रेटेड करल डेवलपर्मेंट प्रोग्राम इस का ज्वलन्त प्रमाण है । सेल्फ एम्पलायमेंट हेत् लेण्डलेस एम्पलायमेंट गारन्टी प्रोग्राम की कल्पना शायद विरोधी दल को धन्छ। नहीं लग रही है क्योंकि जब बेरोजगारी

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[श्री रजनी रंजन साह] समाप्त हो जायेगी या कम हो जायेगी और माय स्रोत बढ़ जायेंगे तो उनके खोखले नारों एवं जलूस में कौत झायेगा । मैं अब आपको कुछ शब्दों में स्राय कर में दी हुई सुविधासी एवं उस के सम्बन्ध में कुछ सुझावों के वारे में निवेदन करना चाहंगा। वर्तमान भ्राय कर परिसोमा में कई तरह की सुविधायें दी गयी हैं मौर उद्योग के विकास के लिये जो कदम उठाये गये हैं वह बहुत सराहनीय हैं। अधिक ग्राय वालों को जो 5 प्रतिशत की छट दी गवी है वह अपने आप में उपयोगी सिद्ध होने वाली है। मैं इत श्राय कर के संबंध में दो-तीत सुझाव मानतीय मंत्री जी की देना चाहजा हुं। वित विवेयक द्वारा माननीय मंत्री जी के शब्दों में हम को भौतिक लक्ष्य प्राप्त करने हैं और इसके लिये जो भी सुविधायों प्रदान की गयी हैं उन में स्टैंडर्ड डिडेक्शन की बढ़ोतरी की गयी है। टैक्स के रेशनलाइजेशन करने का एक पिवत इरादा रखा गया है और कुछ सामान्य न्विधायें जो दी ग्रंथी हैं उन है अलावा मैं माननीय वित्त मंत्री जी से निवेदन करूंगा कि व्यक्तिगत कर की छूट की सीमा निर्वारित करने के पूर्व 1980-81 तथा 1981-82 में सरकारी सेव को तथा निजी क्षेत्र के नियो-जितों के बेतन में वृद्धि को नजरअन्दाज न करते हुये व्यक्तिगत कर में छूट की अधिकतम सीमा में अभिवृद्धि करनी चाहिये। कई ऐसी धारायें हैं ग्राय कर के प्रधीन हैं जिनका अनुपालन संबंधित विभागीय पदाधिकारी नहीं करते हैं और उसका दुरुनयोग करते हैं। इनकी उच्च स्तरीय समीक्षा होनी चाहिये। तीसरी बात टैक्प डिडक्शन भ्रान सोर्स को सरकारी खजाने में जमा करने की स्रवधि कटौती से 15 दिन के प्रावधान को वढाकर 6 माह कर देती चाहिये ताकि कर दाताओं को रिटर्न दाखिल करते समय कर सरकारी खजाने में जना करने में सुविधा हो सके। भाय कर दाताओं के लिये 16 वर्ष तक भाय कर संबंधी बही खाते तथा अन्य कागजातों को सुरक्षित रक्षने का जो ग्रनिवार्य, प्रावधान है

जिस से सरकार को तथा आय कर विभाग को कोई विशेष उपलब्धि नहीं हो पाती है अपितु कर दाताओं के लिये उनकी सुरक्षा अपने में एक वहुत बड़ी समस्या है विशेषकर बड़े-बड़े शहरों में जहां बड़े-बड़े उद्योगों के कार्यालय हैं उनके लिये 16 वर्ष का आयकर संबंधी कागजात सुरक्षित रखना अत्यन्त दुःसहाय कार्य है। यों सरकार के दावे वसूलने की अविध में कोई निर्धारित सीमा नहीं है।

ब्लैक मनी के संबंध में मैं माननीय विता ! मंत्री जी को सराहना करता हूं। काला धन ू रोकने के लिये उन्होंने ग्रनेकानेक कदम उठायें हैं परन्त् यहां पर भी मैं एक ग्रौर सुझाव देना चाहता हूं। जब तक टैक्स लाज ग्रौर प्रोसीजर्स पर सख्ती से अमल नहीं किया जायेगा तब तक यह ब्लैंक मनी रोकने में श्राप सफल नहीं हो सकते। दूसरी बात यह भी बता देना चाहता हूं कि इन्कम टैक्स ऐक्ट में इस हद तक संशोधन हो चुके हैं कि उनमें अनेकानेक लुपहोल्स रह गये हैं। उसका फायदा कर दाता उठाते रहते हैं। ग्रतः मैं निवेदन करूंगा कि एक नये इनकम टैक्स लॉ को ग्राप बनाइये ग्रौर इसके लिये ग्राप विशेषज्ञों की एक समिति बनाइये।

उपसमाध्यक्ष (श्री सैयद रहमत श्रली) श्र ग्रभी ग्राप कितना समय ग्रीर लेंगे । दो मिनट में ग्राप खत्म करिये।

श्री रजना रंजन साहू : मैं दो मिनट में खत्म कर रहा हूं। राज्यों के बारे में जो प्रावधान किया गया है वह वड़ा सराहनीय है, पर मैं विशेष रूप से बिहार के बारे में दो शब्द कह देना चाहता हूं। बिहार राज्य विकास के मामले में सबसे पीछे है। यहां देश की 10.3 प्रतिशत जनता रहती है। सप्तम वित्त योजना के अनुसार इस राज्य में गरीबी का प्रतिशत 64 है। माननीय वित्त मंत्री जी क्षेत्रीय असंतुलन एवं सामाजिक तनाव उत्पन्न होता है। अप्रजातांत्रिक तत्वों को बढ़ावा मिलता है। देश की प्रगति में भी इससे

[3 MAY, 1984]

भवरोध उत्पन्न होता है। 1949-50 में बिहार राज्य के प्रति व्यक्ति की ग्राय सभी राज्यों की श्रीसत भ्राय का 80 प्रतिशत थी जो 1969-70 में घटकर 71 प्रतिशत हो गयी। 1978-79 में बिहार की प्रति व्यक्ति ग्राय 777 रुपये स्रांकी गयी थी जब कि देश की प्रति व्यक्ति श्रीमत ग्राय 1249 रुपये मांकी गयी थीयदि बिहार की प्रति व्यक्ति ग्राय कम रहेगी तो राप्ट की प्रति ब्यक्ति स्राय में कमी हो जायेगी। जहां तक निवेश का प्रश्न है उस ग्रोर मैं ध्यान दिलाना चाहता हूं। प्रथम पंचवर्षीय योजना में सभी राज्यों के योजना उद्वयम का 7.2 प्रतिशत बिहार राज्य का उद्वय था। इस अवधि में सभी राज्यों की प्रति व्यक्ति योजना उदव्यय 38 रुपये था जब कि बिहार का 25 रुपये था। स्राज भी वही रेशियो है। योजना की अवधि तक बिहार की स्थिति इसी प्रकार यदि चलतो गयी तो एक खाई उत्पन्न हो जायेगी अतः मेरा सझाव है कि भारत सरकार के बड़े प्रतिष्ठान यहां पर स्थापित किये जायें और उन उद्योगपतियों को जो कि बिहार की संपत्ति से धन उप जिंत करते हैं उन्हें कहा जाये कि वे सभी विहार में ग्रपने मख्य कार्यालय खोलें। इस प्रकार के ग्रादेश उनको दिये जाने चाहियें।

د — عزر پارد،

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बिजलो के बारे में जो प्रावधान किय गया है वह भी अपने आप में बहुत सराहनीय कदम है। लेकिन में पुनः इस बारे में बिहार की ग्रोर ग्रापका ध्यान ग्राकर्षित करना चाहता हं। मैं ग्राप के माध्यम से वित्त मंत्री जी से एक विशेष बात कहना चाहता हं। ग्रौद्योगिक विकास के लक्ष्य को प्राप्त करने के लिये देश-व्यापी एवं राज्यस्तरीय वित्तीय संस्थानीं को भ्रावश्यकतानुसार निधि उपलब्ध जाय एवं बैंक से कार्यशील पूजी तथा अन्य भावश्यक स्विधायें एवं सहायता कराने में शी व्रता बरती जाय ताकि अर्थाभाव के कारण श्रौद्योगिक कार्यक्रम के कार्यान्वयन में जो विलम्ब होता है तथा तदजन्य ग्राकलित 372 RS-9.

पृंजी में उद्व्यय ग्रभिवृद्धि होती है इसे रोकना नितांत ग्रावश्यक है। इस सम्बन्ध में मैं 3 सुझाव वित्त मंत्री जी को देना चाहंगा। देश में जितने भी सार्वजनिक संस्थान हैं उनमें राज्यस्तरीय वित्तीय निगमों की वर्तमान ऋण की अधिकतम सीमा 30 लाख रुपये की राक्रि को 60 लाख रुपये तक बढा दिया जाये। लघु उद्योग के लिये जो वर्तमान में 25 लाख रुपये की अधिकतम सीमा निर्धारित है उसे 40 लाख रुपये कर दिया जाये। तीसरे लघु उद्योगों को वित्तीय संस्थानों तथा बैंकों से दीर्घकालीन ऋण तथा कार्यशील पंजी के लिये ऋण मुहटया कराया जाये ग्रीर उसके ब्याज की अधिकतम सीमा 8 प्रतिशत पर स्थिर कर दी जाय दष्टिकोण से पिछडे एवं श्रविकसित राज्यों, खास कर बिहार में कच्चे मालों की उपलब्धि के लिये विस्तत सर्वेक्षण की भ्राव-श्यकता है। साथ ही इंफ़ास्ट्रक्चर के विकास के लिये विशेष कार्य ग्रथं एवं प्रयास की ग्रावश्यकता है। जो राज्य के वर्तमान वित्तीय श्रोत से कतई संभव नहीं हो सकता । इन शब्दों के साथ मैं वर्तमान विधेयक का समर्थन करता हूं।

SHRI KRISHNA KUMAR BIRLA (Rajasthan): Mr. Vice-Chairman, Sir, I would like, at the outset, to convey my grateful thanks for giving me this opportunity of making my maiden speech.

Sir, the Finance Bill gives opportunity to review the economy of the country, both from the point of view of long range and short range. I would like to mention, Sir, that there are a large number of good features as far as our present economy is concerned. for example, has increased in the first four years of the Sixth Plan at the rate of 5.4 per cent as against the Plan target of 5.2 per cent. We are thus ahead as far as the target is concerned. production has food Sir. been 150 million tonnes which is au external debt, all time record. India's which is often coming for criticism, is within the reasonable norms. Our percentage in terms of G.N.P. is 10.8 per

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And this compares very favourably with the figures obtaining in other coun-In Indonesia the figure is 19 per in Thailand it is 14.4 per cent: in South Korea which is one of the most developed amongst under-developed countries, it is as high as 32.1 per cent; Brazil it is 16 per cent, in Mexico it is 18.5 per cent; in Malaysia 19.2 per cent; and in the neighbouring country, Pakistan, it is 29.2 per cent against 10.8 per cent in India. Inflation, Sir, is well normal reach. It is in single digit, and I would say that the inflation of 8.8 per cent in a developing country is not high.

What is, Sir, disturbing in an otherwise good picture is, unfortunately, industrial production. In the Sixth Five Year Plan, the target which was set for the industrial production was between 8 and 9 per cent. As against that, as far as the first four years of the Plan are concerned, the rise has been at the rate of only 5.2 per cent.

Sir, before I proceed further, lest I am misunderstood, permit me to make clear that I fully appreciate the various steps which have been taken by the Industry Ministry and by various other economic Ministries, towards liberalisation of policy and towards streamlining of the procedure. For example, Sir, in the last few years the threshold limit for licensing has been increased to Rs. 5 crores. The dual pricing of cement has started paying diviis provision for automatic dend. There growth. And yet, as far as the industrial production is concerned, this is not rising.

Sir, what are the reasons? In my opinion, there are four reasons. Firstly, there is delay as far as the MRTP companies are concerned. I will touch upon it a bit later. Then, there is power shortage. Now, Sir, I would readily admit that in the last three years there has been an appreciable improvement as far as developing power in this country is concerned. Three years ago, that is, in 1981 our generation was total capacity of power something like 30,214 MW. Now it has increased by 27 per cent, and it is now more than 39,500 MW.

But what is disturbing is that as far as capacity utilisation is concerned there has been no marked improvement. Two years back also the figure of capacity utilisation was ranging from 46 to 48 per cent. Even now, the figure is about the same, about 46 per cent. In my opinion, this is low by any standard, whether adopt the international standard or you compare it with the various power projects of Tatas where the percentage is more than 90. As a result of this poor capacity utilisation, unfortunately the country is facing a total overall shortage of 12 per cent as far as power utilisation is concerned and this is hampering production to the extent of about Rs. 10,000 crores per annum. My submission would be that in case more attention could be given to it and in case improvements could be made in that direction, it will check inflation which would mean more wages for our workers, which would mean more exports for the country and which would mean more revenue as far as the Government is concerned.

Sir, there are a number of reasons for this condition. As far as inflation is concerned, unfortunately there has been some shortfall of investment and that, in fact, has affected it. That is the result of the electricity boards thermal power projection. There is a shortfall as far as investments are concerned. They have got to be properly attended to in State Electricity Boards, in Thermal Power Projects and in Railways. In regard to our industrial production, they have to go to the bottom of the problem and find out the reasons. ₹ 🛕

As I have mentioned, apart from M.R.T.Ps., there are three other reasons. One of them is the cutting of investment. I would say that this needs some kind of rethinking and I will try to examine the matter from another angle. The current year's budget provided for a total expenditure, both the revenue and capital budget, of 42,536 crores of rupees. Now, this was higher by about 9 or 95 per cent compared to the last year. In the meanwhile, the inflation place almost to the same extent, i.e. 8.8 per cent, which de facto means that as

far as the current year's total expenditure is concerned, there is no improvement compared to the year 1983-84. I would say that this is going to dampen our economy.

Sir, I would like to compliment the Finance Minister. He has done a very wise thing. What he has done is that as far as the plan expenditure is concerned, as was said by another hon. Member, he has raised it by 25 per cent. But, side by side what he has done is that he has expenditure by 5 reduced the non-plan per cent. The net result is that the total rise is 9.5 per cent. In my this is not adequate. Rise in plan expenditure, no doubt, is an improvement. But the overall effect is that it is not an improvement. I would like to submit for the consideration of the hon. Finance Minister that the quantitative theory money holds no longer good in a country like India which has to depend so much on agriculture, where the prices, in fact, are being influenced by whether agricultural crop is good or bad, whether it is adequate or whether it is inadequate. To take an instance, in the year 1983-84, the money supply has increased by 17.2 per cent. But as far as inflation is concerned, it has increased only by 8.8 per cent. This year, as you aware, there has been a good agricultural crop and in view of this I would put this proposal to the hon, Finance Minister. In the year 1983-84, the total deficit-financing has turned out to be 1965 crores of rupees. In this year, Sir, the provision which he has made is Rs. 1,762 crores. And in view of the arguments put forward and in view of the good agricultural crop that the country has been blessed with, I would make bold to say that the Finance Minister could very well increase the deficit financing by, perhaps, another Rs. 800 to Rs. 1000 crores, and he could feed as far as the national priority sectors of economy are concerned, such as power, such as railways, such as irrigation, such as housing and roads by more money in the Plan expenditure.

Sir, the fourth reason, which is again a very important reason is that, unfortunately, in spite of such a rosy picture, there has been a drop as far as the consumer

demand is concerned. And the question naturally arises: What are the reasons? One reason which is apparent is that in this country we do not have ample provision as far as consumer credit is concerned. The other reason is that marketing efforts by the various trades and industries are not on the same far as the marketing efforts in the western countries and Japan. But, Sir, there is a very important reason also. And psychological reason. The Indian consumer, rightly or wrongly, is a Puritan type of consumer. And his approach is always cautious. He always thinks tomorrow as to what is the provision as far as the next day is concerned. Sir, as all the hon. Members are aware. majority of India lives in villages majority of the villages are dependent on crops, and the crops are dependent on the vagaries of the nature. So, when future of the cultivator, the future of our consumers in the villages has to depend upon the vagaries of the nature, he becomes very cautious. Sir. the result of this has been that as far as the earnings are concerned, we have been diverting it more and more towards saving rather than putting it into circulation, rather than expand it. The net result is that whereas in the year 1950-51 our total saving was something like 7.3 per cent of our earning, as far as the year 1980-81 is concerned, this figure has increased from 7.3 per cent to 22.3 per cent. And, Sir, this in the highest as far as the developing countries is concerned, and this is one of the highest as far as the other countries are concerned. The question, Sir, naturally Is there any escape route arises: which we can improve our consumption? Certainly, Sir. Exports is one answer. But here, unfortunately, what has been happening is that we are outpriced. And the question is: What are the reasons of our being outpriced? There are reasons. Firstly, our productivity is poor. And secondly, Sir, as far as our economy is concerned, there are no economics of scale. Sir, when I say productivity poor, I am really referring to our technology. It is no reflection as far as the worker is concerned because the same worker in other countries like the UK is giving excellent production.

[Shri Krishna Kumar Birla]

So, Sir, what we have to do is that there has to be a two-pronged attack. We have to create demand. And we have got to go more and more towards low cost economy. Sir, the question is how to create more demand. Our population lives mostly in villages. And as far as the city is concerned, apart from trade and industry, most of the people are in employment. As far as the farmer is concerned, I would say that his yield gone up in the last few years. And yet there is a lot of scope for further improving the yield. Sir, probably, my other hon. friends may know more about villages. But I have also had some contact with villages as I have got my factories in villages and I know that with, proper irrigation and proper manure and also proper fair prices we can certainly pump in more money as far as cultivators are concerned. As far as the workers and employees are concerned, my theme has always been that they should be well paid, their earnings should be more. Now, Sir, having said that naturally the question arises that in case we pay them handsomely, that will have an effect of cost push, and somehow or the other my thinking has always been that as far as cost-push is concerned, we have got to counteract that by improving our productivity. Again, Sir, I am not talking of production. I am talking of productivity, which means what is the production per person? And, here, Sir, far as the other countries are concerned, their productivity has been improving at a much faster rate. In the case of Japan it has increased at the rate of 3.6 per cent. In the case of U.S. it has increased by 2½ per cent and in the case of most of the other Western countries the rise in productivity per year he about 3 per cent. Sir, it is also a recognised fact of economics that the lower country is as far as technology is concerned, higher are the chances of productivity to rise and that is, perhaps, reason why in South Korea the productivity has gone up in the last two-three years by 11 per cent and in Taiwan it has gone up by 10.5 per cent. So. Sir. this is a direction in which dur attention has to be drawn.

Sir, the other point that I mentioned was about the economics of scale. Now, Sir, we have also got various various projects, which we call big projects. But when we talk of exports, after all, Sir, the world is no longer a small world. The world now is a much larger world and when we talk of exports, we have also got to see what is the size of other factories concerned. Now, there unfortunately we are faced with a situation, take, for instance, the steel plants. Their size in other countries is something like twenty times more than their average size in India. In the case of automobiles, their size is 100 times compared to what we have in India. And, Sir, this sort of relationship exists in respect of other industries also. Sir, when I refer to economies of scale, let me also mention that one very good advantage derived from this will be benefiting the middle classes because the middle classes will be benefited by a large number of ancilliary industries which will come into being as a result of that, particularly in respect of engineering industries where almost 50 to 60 per cent of the items required for the manufacture are bought out items.

Sir, I just said something about MRTP. I would like to clarify it. Sir, the MRTP was originally, as far as I know, when it was enacted, brought forward with two different ideas. One was consumer protection. Now, Sir, I am not behind anyone else as far as consumer protection is concerned and I honestly and sincerely believe that as far as the consumer is concerned, he should tainly be protected as far as the MRTP activities are concerned, whether they be in respect of the industries or they be in respect of the trade. But, I am only referring. Sir, to the other aspect of the MRTP, i.e., when it introduces tions in production. Sir, I would like to mention and I am sure that most of my hon, friends must be aware of that, that when legislation of the MRTP Act was first envisaged, it was not against the concentration of economic power; it was only against the concentration of economic power only to the common detrimentthat is a very important thing—and as far as common detriment is concerned.

would say that with the various laws and rules which are in vogue at present and particularly with the directors of the financial institutions who find a very honoured place on the boards of almost every company, the chances of economic power being misused or being used against the common detriment are very remote. I would only say that let this matter be again considered so that wherever delay takes place as a result of MRTP, at least as far as that part is concerned, that is looked into.

One more aspect of MRTP which requires investigation and consideration is the limit of Rs. 20 crores which has been fixed as a kind of yardstick to decide whether a company is a MRTP company or not. This was fixed fifteen years ago sometime in 1969. After that, the value of the money has very much gone down. In my opinion, it should be appreciably raised and this again is a matter which requires the attention of the Government.

In my opinion, it is very unfortunate that we are required to import things like fertilisers or paper or chemicals when we are in a position, with some little effort better co-ordination and better encouragement, not only to become selfsufficient as far as these vital items are concerned, but perhaps, even to these things. My submission will be that we should aim at modern technology, which will lead to higher productivity. Higher productivity would mean automatically lower costs. In case we are able to ensure lower costs, it will enable us to pay high wages. In case we are in a position to pay high wages, we can create more demand and in case more demand is created, this will lead to higher produc-Higher production means wealth and higher wealth means better standard of living. This is the sort of approach which I would like to be made. I thought I should mention this.

Of course, we have made good progress. But We have still a long wayto go. Our per capita income, though it has appreciably increased, in the last few years, is still very low. Interms of U.S. dollars, it is only 260, whereas, in other countries, it is much more. Even in a country like

Thailand, which is a neighbouring country, the figure is 770 dollars. In South Korea, it is 1700 dollars. In Malaysia, it is 1840 dollars. Let us forget, for the time being, Japan and the U.S.A. In Japan, the per capita income is 10,000 dollars and in the U.S.A., it is about 13,000 dollars.

Having said that, I am emboldened to say that with the response that we have been receiving from the Government, I would take an optimistic outlook of our economy and I have no doubt in my mind that with certain efforts, the country will be on the path of industrial explosion. Thank you, Sir.

STATEMENT BY MINISTER

RE: Level crossing accident on Surendra Nagar-Wankaner Section of the Western Railway on 3rd May 1984

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOU-DHURY): Mr. Vice-Chairman, Sir. it is with a heavy heart that I have to bring to the notice of this House, the occurrence of an accident at an unmanned level crossing involving a Matador Van with passengers and the train engine of 17 Dn. Saurastra Janata Express at about 0900 hrs. today between Vagdia and Than stations on Surendra Wankaner section of Western Railway. The Matador Van Driver in the face of the approaching train, attempted to rush the unmanned level crossing through No. 67/C. So far 12 persons travelling in the road vehicle have died, of which 8 died on the spot and 4 later, while the 12 occupants received injuries and were immediately rushed to the nearest Sarvajanik Hospital, Than, and later to the Civil Hospital at Limbdi.

Prima facie, the cause of the accident is due to the rashness and negligence of the van driver who tried to cross the unmanned level crossing in the face of the approaching train. The level crossing has all the indications, warning signs for the road vehicle users.

The General Manager, Chief Traffic Safety Superintendent, Divisional Railway Manager and other officers of Western Railway have already proceeded to the site,